

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2283
ANSWERED ON:07.12.2011
NATIONAL ADVISORY COUNCIL
Reddy Shri K. Jayasurya Prakash

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has constituted National Advisory Council recently;
- (b) if so, the details thereof;
- (c) the aims and objectives of such Council;
- (d) the work so far done by the Council; and
- (e) the funds so far released and spent for NAC during the last three years and the current year?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCE (DR. ASHWANI KUMAR)

(a): Yes, Madam.

(b): The NAC has been constituted on 29th March 2010. Presently, the composition of the Council is as under:

Smt. Sonia Gandhi, Chairperson

Members:

(1) Prof. M.S. Swaminathan, MP

(2) Prof. Narendra Jadhav

(3) Prof. Pramod Tandon

(4) Ms. Aruna Roy

(5) Shri Madhav Gadgil

(6) Shri N.C. Saxena

(7) Dr. A.K. Shiva Kumar

(8) Shri Deep Joshi

(9) Ms. Anu Aga

(10) Ms. Farah Naqvi

(11) Shri Harsh Mander

(12) Ms. Mirai Chatterjee.

(c): The NAC has been constituted to provide inputs in the formulation of policy by the Government and to provide support to the Government in its legislative business.

(d):List of subjects on which recommendations were made by the NAC to Government are at Annex - 1

(e): The funds so far released and spent for NAC during the last three years and the current year are at Annex- 2

Annex - 1

List of subjects on which recommendations were made by the NAC to Government

Letter date Subject

14th September, 2011 Strengthening Natural Resource Management components under Mahatma Gandhi NREGA

22nd July, 2011 Prevention of Communal and Targeted Violence (Access to Justice and Reparations) Bill, 2011

07th July, 2011 National Food Security Bill, 2011

09th June, 2011 Recommendations for effective implementation of Mahatma Gandhi NREGS

09th June,2011 Recommendations for Follow-up Measures to Eradicate Manual Scavenging

08th June, 2011 Recommendations for a Central Law for Protection of Livelihood Rights and Social Security of Street Vendors

08th June, 2011 Recommendations for a reformed and strengthened Integrated Child Development Services (ICDS)

06th June, 2011 Recommendations on Land Acquisition and Rehabilitation and Resettlement Bill, 2011

4th May, 2011 Essential Elements of a National Policy for Domestic Workers

31st March, 2011 Amendment to RTI Rules proposed by the Department of Personnel & Training

12th March, 2011 Scheduled Tribes & Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006

2nd February, 2011 Inclusion of certain categories in BPL identification

14th January, 2011 Protection of Women from Sexual Harassment at the Workplace Bill, 2010

9th November, 2010 Eradication of Manual Scavenging

27th October, 2010 National Food Security Bill (MFSB)

Annex- 2

The year-wise funds allotted and expenses incurred by NAC up to 31st October, 2011

(Amount in thousands of Rupees)

Year Budget Allotted Expenses

| | | | |
|---------|-------|-------|--------------------------------------|
| 2008-09 | 14450 | 1044 | (NAC was wound up w.e.f. 30.04.2008) |
| 2009-10 | â€” | â€” | |
| 2010-11 | 47400 | 13935 | (NAC reconstituted w.e.f. 29.3.2010) |
| 2011-12 | 37700 | 10154 | (up to 31.10.2011) |